

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1485
TO BE ANSWERED ON 19.12.2018**

DEPLOYMENT ON SENSITIVE POSTS

†1485. SHRI PANKAJ CHAUDHARY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the guidelines of CVC and the Ministry of Personnel, Public Grievances and Pensions are being followed regarding deployment of railway officers/staff on the sensitive posts;**
- (b) if so, the number of such officers and employees working in the vigilance department of Railway Board who are still there despite completing their tenure as fixed by CVC and Department of Personnel along with the reasons therefor;**
- (c) whether the Railways proposes to transfer such officers/staff as per the extant transfer policy; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

- (a) Yes, Madam.**
- (b) At present, only 08 officers and 06 staff are working on the same post in Vigilance Directorate of Railway Board, beyond the prescribed tenure.**
- (c) & (d) Yes, Madam.**
